

Annexure 7

Name of the Corporate debtor: M/s. Midland Polymers Limited ; Date of commencement of CIRP: 06.01.2023 (Order made available on 16.01.2023); List of Creditors as on :27.04.2023

List of operational creditors (Government dues)

S No	Details of claimant			Details of claims received		Details of claim admitted						Amount of Contingent Claim	Amount of any mutual dues, that may be set off	Amount of Claim Not Admitted	Amount of claim under verification	Remarks if any
	Department	Government	Identification No.	Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security Interest	Amount covered by Guarantee	Whether related party?	% of voting share in COC if applicable					
1	The Deputy Commissioner of Income Tax (Central)-2, Indore		4		26,06,41,424	-	-	-				26,06,41,424	-	-	-	
					26,06,41,424	-						26,06,41,424	-	-	-	